

MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
RAJYA SABHA
UNSTARRED QUESTION NO.2144
TO BE ANSWERED ON 8th AUGUST, 2023/ Sravana 16, 1945 (Saka)
COMMITTEE TO REVIEW THE NPS

QUESTION

2144 Shri Javed Ali Khan:
Shri Ram Nath Thakur:

Will the Minister of Finance be pleased to state:

- (a) whether Government has constituted a Committee to review the National Pension System (NPS);
- (b) if so, the details of terms of reference to the Committee;
- (c) whether the Committee has held meetings with any employees association and if so, the important issues raised in the said meetings;
- (d) whether Committee has submitted its report to Government;
- (e) if so, the details thereof; and
- (f) if not, the reasons for delay and by when it will submit its report?

ANSWER

MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHOUDHARY)

- (a) Yes Sir.
- (b) The Terms of reference of the Committee are as under:-
 - (i) Whether in the light of the existing framework and structure of the National Pension System, as applicable to Government employees, any changes therein are warranted;
 - (ii) If so, to suggest such measures as are appropriate to modify the same with a view to improving upon the pensionary benefits of Government employees covered under the National Pension System, keeping in view the fiscal implications and impact on overall budgetary space, so that fiscal prudence is maintained to protect the common citizens.
- (c) The Committee had held meetings with staff side of the National Council (Joint Consultative Machinery) where the staff side expressed its points on pension related issues of Central Government employees.
- (d) to (f) The Committee is in the process of deliberations.
